

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD – Training Programmes – Senior Civil Judges – “XXIX Orientation Course” for newly promoted 38 Senior Civil Judges for a period of two weeks from 22.04.2019 (Monday) to 03.05.2019 (Saturday) both days inclusive at Telangana State Judicial Academy, Secunderabad – **ORDERS - ISSUED.**

REF: 1. High Court’s Proceedings Roc.No.628/2019-B.Spl., dated 25.02.2019.
2. Letter ROC No.260/2019/TSJA-Sec’bad, dated 22.03.2019 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO.980/2019-B.SPL., DATED: 15 .04.2019

The High Court is pleased to pass the following order:

The following 38 newly promoted Senior Civil Judges, mentioned in Column No.2, are hereby nominated to participate in the **XXIX Orientation Course** for a period of two weeks i.e., 22.04.2019 to 03.05.2019 both days inclusive at Telangana State Judicial Academy, Secunderabad and directed to handover charge of their post(s) to the officers mentioned in Column No.3, and proceed to attend the said Orientation Course and to report at the Academy at 8.30 a.m., on 22.04.2019 (Monday).

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	PRESIDING OFFICER OF THE COURT PLACED IN FULL ADDITIONAL CHARGE
(1)	(2)	(3)
1.	SMT. B.PUSHPALATHA, VII Additional Senior Civil Judge, L.B.Nagar.	II Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
2.	D.V. NAGESWARA RAO, II Addl. Senior Civil Judge, Warangal.	Prl. Senior Civil Judge, Warangal.
3.	MS. N.AMARAVATHI, Senior Civil Judge, Mahaboobabad, Warangal District.	I Addl. Senior Civil Judge, Warangal.
4.	J.VIKRAM, Secretary, District Legal Services Authority, Warangal.	Prl. Senior Civil Judge, Warangal.
5.	SMT. M.K.PADMAVATHI, Senior Civil Judge, Jagityal, Karimnagar District.	Addl. Senior Civil Judge, Karimnagar.
6.	D.DURGA PRASAD, III Additional Judge, City Civil Court, Secunderabad.	XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.
7.	SMT. CH.ASHALATHA (CHIRANJI), XI Additional Chief Metropolitan Magistrate, Secunderabad	X Addl. Chief Metropolitan Magistrate, Secunderabad.
8.	CH.APPALA NARASIMHA MURTHY, XVI Additional Judge, City Civil Court – Cum- XX Additional Chief Metropolitan Magistrate, Secunderabad.	XIV Addl. Judge, City Civil Court-cum-XVIII Addl. Chief Metropolitan Magistrate, Secunderabad.
9.	P.ANJANEYULU, Administrative Officer, Telangana State legal Services Authority, Hyderabad.	Get himself relived in consultation with the Member Secretary, Telangana State Legal Services Authority, Hyderabad.

10.	G.UDAY KUMAR, Secretary, District Legal Services Authority, L.B.Nagar.	Prl. Senior Civil Judge, L.B.Nagar.
11.	MANDA VENKATESWARA RAO, Senior Civil Judge, Nalgonda.	Senior Civil Judge, Miryalguda.
12.	MISS. KSHAMA DESHPANDE, VIII Additional Chief Metropolitan Magistrate, Hyderabad	VI Addl. Chief Metropolitan Magistrate, Hyderabad.
13.	MS. S.SWATHI REDDY, Secretary, District Legal Services Authority, Criminal Courts Complex, Hyderabad	I Addl. Chief Metropolitan Magistrate, Hyderabad.
14.	D.KIRAN KUMAR, II Additional Judge, City Civil Court, Hyderabad.	V Addl. Judge, City Civil Court, Hyderabad.
15.	BRUNGI SRINIVASULU, II Additional Chief Metropolitan Magistrate, Hyderabad.	IV Addl. Chief Metropolitan Magistrate, Hyderabad.
16.	SMT. D.VAROODHINI, Deputy Director, Judicial Academy for the State of Telangana and the State of Andhra Pradesh, Secunderabad.	Get herself relived from the present post in consultation with the Director, Telangana State Judicial Academy, Secunderabad
17.	MOHD. ABDUL JAVEED PASHA, Senior Civil Judge, Manthani, Karimnagar District	Addl. Senior Civil Judge, Karimnagar.
18.	G.SRINIVAS, I Additional Senior Civil Judge, Koothagudem, Khammam District.	Prl. Senior Civil Judge, Kothagudem, Khammam District.
19.	K.V.CHANDRA SHEKAR RAO, Secretary District Legal Services Authority, Mahaboobnagar	Prl. Senior Civil Judge, Mahabubnagar.
20.	SMT. G.BHANUMATHI, IV Additional Judge, City Civil Court, Hyderabad.	VII Addl. Judge, City Civil Court, Hyderabad.
21.	SMT. R.SREELEKHA, Senior Civil Judge, Mancherial, Adilabad District.	Prl. Senior Civil Judge, Asifabad, Adilabad District.
22.	SMT. P.SRIVANI, XVII Additional Judge, City Civil Court, Hyderabad.	VII Addl. Judge, City Civil Court, Hyderabad.
23.	SMT. NASEEM SULTANA, VII Additional Chief Metropolitan Magistrate, Hyderabad.	IX Addl. Chief Metropolitan Magistrate, Hyderabad.
24.	SMT. K.SWAPNA RANI, Senior Civil Judge, Bhongir, Nalgonda District.	Senior Civil Judge, Suryapet, Nalgonda District.
25.	MISS. SHEETAL D.B., Senior Civil Judge, Nagarkurnool, Mahaboobnagar District.	Senior Civil Judge, Wanaparthy, Mahabubnagar District.
26.	AZHAR HUSSAIN, Secretary District Legal Services Authority, City Civil Court, Hyderabad.	V Additional Judge, City Civil Court, Hyderabad.
27.	C.VIKRAM, Senior Civil Judge, Khammam.	Senior Civil Judge, Sathupalli, Khammam District.
28.	MILIND KAMBLE, VIII Additional Senior Civil Judge, L.B.Nagar.	I Addl. Senior Civil Judge, L.B.Nagar, Ranga Reddy District.
29.	K.SURI KRISHNA, Senior Civil Judge, Peddapalli, Karimnagar District.	Prl. Senior Civil Judge, Karimnagar.
30.	MISS. R.M. SUBHAVALLI, Senior Civil Judge, Narayanpet, Mahaboobnagar District.	Senior Civil Judge, Gadwal, Mahabubnagar District.

31.	V.SRINIVAS, Senior Civil Judge, Kamareddy, Nizamabad District.	Prl. Senior Civil Judge, Nizamabad.
32.	K.VENKATESH, XXII Additional Chief Metropolitan Magistrate, Secunderabad.	X Addl. Chief Metropolitan Magistrate, Secunderabad.
33.	SMT. M.KIRAN MAHI, Secretary, District Legal Services Authority, Nizamabad.	Prl. Senior Civil Judge, Nizamabad.
34.	M.RADHA KRISHNA CHAHAVAN, XV Additional Judge, City Civil Court – Cum- XIX Additional Chief Metropolitan Magistrate, Secunderabad.	X Addl. Chief Metropolitan Magistrate, Secunderabad.
35.	CH.JITENDHAR, Secretary, District Legal Services Authority, Nalgonda.	Senior Civil Judge, Miryalguda, Nalgonda District.
36.	K.JAYARAM REDDY, I Additional Judge, City Civil Court, Hyderabad.	VII Assistant Judge, City Civil Court, Hyderabad.
37.	G.PRAVEEN KUMAR, Additional Chief Metropolitan Magistrate, Hyderabad to try the cases of Satyam Scam in M/s Satyam Computers Limited –Cum- XXI Additional Chief Metropolitan Magistrate, Hyderabad.	IX Addl. Chief Metropolitan Magistrate, Hyderabad.
38.	G.UDAYA BHASKAR RAO, Senior Civil Judge, Adilabad.	Secretary, District Legal Services Authority, Adilabad.

The Officers mentioned in Column No.3, will be in full additional charge of the post(s) mentioned in corresponding Column No.2, during the period of absence of the above said officers who are nominated to participate in the above said course for two weeks from 22.04.2019 to 03.05.2019 at Telangana State Judicial Academy, Secunderabad.

The officers mentioned in Column No.2, shall handover charge of their post and also the additional post which they are holding as full additional charge, if any, to the officers mentioned in Column No.3, while proceeding to the training and the officers mentioned in Column No.3, will be in full additional charge of the respective posts as handedover by the officers mentioned in Column No.2. The respective Prl. District and Sessions Judges are hereby requested to make necessary relief arrangements in respect of the officers those who are already proposed either on leave or for any other reasons are not available in the station, necessary relief arrangements be made to the officers who are nominated to undergo training and intimate the same to the High Court for information.

On return from the training, the officers mentioned in Column No.2 will assume charge of their regular post and also the post/s, if any, for which they are holding full additional charge from the officers mentioned in Column No.3.

NOTE: 1. The Training Proceedings is placed in the High Court's Web Site <http://hc.ts.nic.in>. The downloaded copy from the web site is valid for relieving and reporting to training at Telangana State Judicial Academy, Secunderabad.


REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)

To:

1. The officers Concerned.
2. The incharge officers.

3. **The Registrar**, (IT-cum-Central Project Coordinator), High Court for the State of Telangana, Hyderabad.
(with a request to instruct the concerned to upload the proceedings in the High Court's website)
 4. The Director, Telangana State Judicial Academy, Secunderabad.
 5. The Chief Judge, City Civil Court, Hyderabad.
 6. The Metropolitan Sessions Judge, Hyderabad
 7. The Chief Judge, City Small Causes Court, Hyderabad.
 8. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
 9. **THE PRL. DISTRICT AND SESSIONS JUDGES :**
 - a) Adilabad b) Karimnagar c) Khammam
 - d) Mahabubnagar e) Medak f) Nalgonda
 - g) Nizamabad h) Ranga Reddy i) Warangal
 10. The Pay and Accounts Officer, Hyderabad
 11. **THE DISTRICT TREASURY OFFICERS :**
 - a) Ranga Reddy District, Exhibition Grounds, Nampally, Hyderabad.
 - b) Adilabad c) Karimnagar d) Khammam
 - e) Mahabubnagar f) Medak g) Nalgonda
 - h) Nizamabad i) Warangal
 12. **THE SECTION OFFICERS :**
 - a) Special Officer Section b) Vigilance Cell c) E-Section
 - d) Work Review Cell e) O.P.Cell f) B-Section
 - g) Accounts Section h) Computer Section i) D-Budget SectionHigh Court for the state of telangana.
- + **Spare...**